

101

30-4-03

MA 800/03

Ord 276/03

Present:- Sr. Rajeev Ransel, Counsel for the
applicants in MA (Original Respondent)

Heard. MA 800/03 is allowed, Time to
comply with the directions contained in the order
dt. 5-2-03 is extended till 13-5-03.

2. No more time would be further allowed to
the Respondents.

3. MA is disposed of accordingly.

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(Shankar Agni)

M(5)

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